

ITEM NO.12

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 42658/2019

SHRIRAM GENERAL INSURANCE COMPANY LTD.

Petitioner(s)

VERSUS

AMNA BEGUM & ORS.

Respondent(s)

IA No. 2178/2020 - CONDONATION OF DELAY IN FILING
IA No. 2180/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 29-11-2022 These matters were called on for hearing today.

For Petitioner(s)

Ms. Pritika Juneja, Adv.
Ms.Versha Singh, Adv.
Mr. Chander Shekhar Ashri, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Proof of paper publication, be filed within four weeks,
in respect of Respondent nos. 1 to 6.

List on 17.01.2023.

S.P.S. LALER
Registrar

SC